## GOVERNMENT OF INDIA URBAN DEVELOPMENT AND POVERTY ALLEVATION LOK SABHA

UNSTARRED QUESTION NO:6349
ANSWERED ON:06.05.2003
RECOVERY OF FILES OF THE DELHI HIGH COURT
PUTTASWAMY GOWDA

## Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVATION be pleased to state:

- (a) whether it is a fact that some files of the Delhi High Court on which the court had reserved orders or on which the High Court had to deliver the judgements were found in possession of the DDA officials during the CBI raids recently;
- (b) if so, the details of such files and the organizations to which these files belonged;
- (c) whether the files relating to DDA, NDMC and Urban Development were also found in possession of these accused offcials and the High Court of Delhi had to deliver these judgements; and
- (d) if so, the facts thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTYALLEVIATION (SHRI PON RADHAKR)

- (a): CBI has reported that files of the Delhi High Courtwere recovered from the possession of Shri Ashok Kapoor, former Private Secretary to Vice Chairman, DDA (presently under suspension), an accused in RCAC1-2003A0001, on 26.3.2003from his Maruti Van No. DL-3C-E1560 near the official premises of Shri Dharambir Khattar (a private person and another accused, in this case) at 431 Mathura Road, Jangpura Extn., New Delhi.
- (b): The details of the High Court files recovered from Shri Ashok Kapoor are as follows:-
- i) Four folders pertaining to Civil Suit No. 3038/1991- Bishan Chand Vs Anil Kumar and others.
- ii) Three folders pertaining to Civil Suit No. 718/2000- Comdr. G.C. Mitra (Retd.) Vs. M/s PAN American Business Solutions Pvt. Ltd.
- iii) Three folders pertaining to Civil Suit No. 821/84 Dinesh Jain, Prop. M/s Delta Adhesive & Chemicals Vs IPCL.
- iv) Three folders pertaining to Civil Suit No. 1875/1998 NTPC Vs Delhi Multi Storey Building Employees.
- v) One envelope containing draft orders pertaining to Suit No. 1493/2002- Azad Singh Vs DDA.
- (c)&(d): No other files relating to Delhi Development Authority, New Delhin Municipal Corporation and Urban Development except one envelope mentioned in reply to (b-v) above were recovered from the possession of Shri Ashok Kapoor.